

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 791 of 2012 -DB

(Arising out of OIA-189-190/2012-AHD-II-CE/AK/COMMR-A-/AHD dated 23/07/2012 passed by Commissioner of Central Excise-AHMEDABAD-II)

Transformers & Rectifiers (India) Ltd

.....Appellant

Survey No. 344-350, Opp. Pwd Stores,
Sarkhej-Bavla Highway, Village-Changodar, Taluka-Sanand,
Ahmedabad, Gujarat

VERSUS

C.C.E.-Ahmedabad-ii

.....Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat - 380009

APPEARANCE:

Shri Dhaval Shah, Advocate for the Appellant
Shri P. Ganesan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR**

DATE OF HEARING: 31.05.2023
DATE OF DECISION: 27.09.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 163 of 2011.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L.MAHAR
MEMBER (TECHNICAL)**

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